

THE MINISTER OF STATE OF THE
MINISTRY OF POWER (SHRI KALPNATRH
RAI): (a) No, Sir.

(b) and (c). The project has not been
cleared from the environmental and forest
angle. Funding is also to be tied up.

[English]

A.I.R. Station at Hamirpur, H.P.

2301. PROF. PREM DHUMAL: Will the
Minister of INFORMATION AND BROAD-
CASTING be pleased to state:

(a) whether the All India Radio Station at
Hamirpur (Himachal Pradesh) is ready for
inauguration, and

(b) if so, by when it is likely to be inaugu-
rated?

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (KUMARIGIRJAVYAS):

(a) and (b). The radio station at Hamirpur is
technically ready but it can be commissioned
only when the minimum essential staff re-
quired for its operation and maintenance is in
position.

Airlinks to Gujarat

2302. SHRI CHANDRESH PATEL. Will
the Minister of CIVIL AVIATION AND TOUR-
ISM be pleased to state:

(a) whether there is any proposal to
have a direct flights of Surat—Jamnagar,
Surat—Bhavanagar, Rajkot—Delhi and also
to run Vayudoot Services linking various
parts of Saurashtra and Gujarat;

(b) if so, the details thereof;

(c) the stage at which these proposals
stand at present; and

(d) by when these are likely to be imple-
mented?

THE MINISTER OF CIVIL AVIATION
AND TOURISM (SHRI MADHAVRAO SCIN-
DIA): (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

2303. SHRI VISHWANATH SHASTRI:
Will the Minister of INFORMATION AND
BROADCASTING be pleased to state:

(a) whether the Government purchase
news for Radio and Doordarshan from for-
eign agencies.

(b) if so, the number of such agencies
with their countries with whom the Govern-
ment are having contracts; and

(c) the total amount spent by the Gov-
ernment on such news during the last three
years?

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (KUMARIGIRJAVYAS):

(a) and (b). Only Doordarshan subscribes to
two foreign news agencies, namely,
VISNEWS of U.K. and ASIA VISION of
Malaysia.

(c) Doordarshan is paying in annual
subscription of US \$ 1,27,000 to M/s
VISNEWS, London and US \$ 1,48,800 to M/s
ASIA VISION, Malaysia.

[English]

**Share of Water between Indian and
Bangladesh**

2304. SHRI BARE LAL JATAV:
SHRIMATI KESHARBAI
SONAJI KSHIRSAGAR:

DR. KRUPASINDHU BHOI:

(b) 100 percent.

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the issues of water between India and Bangladesh has been discussed recently; and

(b) the steps being taken to resolve this problem?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). The issue of river water sharing between India and Bangladesh was discussed during the first meeting of Indo-Bangladesh Joint Committee of Experts (JCE) held at New Delhi in November, 1992. Both sides held in depth discussions to work for equitable, long-term and comprehensive arrangement for sharing of flows of Ganga, Tista and other major rivers.

Irrigation Potential Hydrel capacity of Narmada Sagar

2305. KUMARI PUSHPA DEVI SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the irrigation potential hydrel capacity of Narmada Sagar Project;

(b) its share for Madhya Pradesh;

(c) the target date fixed for the completion of the project; and

(d) the progress made so far?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The irrigation potential and hydrel capacity of Narmada Sagar Project is 1.68 lakh hectares and 1000 Mega Watts respectively.

(c) The expected year of completion including spilway gates is 2000 A.D.

(d) Foundation excavation of Main Dam and excavation of Power House has started and work is in progress on Coffer Dam and Diversion Tunnel. Work has also been awarded for Head Race and Tail Race Channels.

[Translation]

Rehabilitation of Persons attached by Sardar Sarovar Project in Maharashtra

2306. SHRI GOVINDRAO NIKAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Maharashtra have asked for 1500 hectare land for rehabilitation of the persons displaced in Sardar Sarovar;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). A proposal for diversion of additional 1500 hectares of forest land in Dhule District under the Forest (Conservation) Act, 1980 for rehabilitation of Sardar Sarovar Affected persons has been received from the Maharashtra State Government by the Ministry of Environment and Forests.

(c) After examination of the proposal, certain essential lacking details have been sought from Maharashtra State Government on 23.11.92.